				(Please click h		*				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	342108	1	342108	0.23				<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	1	41565735	1	41565735	28.20				<u>Annexure 5</u>
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	2	29112174	2	29112174	19.75				<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	21	102216290	14	76368402	51.81			25847888	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	102710466	0	0	0.00			102710466	<u>Annexure 9</u>
Total		26	275946773	18	147388419	100.00			128558354	